

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **16.07.2021 at 10.30 A.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : IA/1309/IB/2020 IN IBA/1180/2019
NAME OF PETITIONER : Kannan Sambasivan (IRP) of M/s Alkas Spinning Mills Pvt Ltd
NAME OF RESPONDENT : Anand Arumugam
SECTION : Sec 19(2) & 19(3) Of IBC 2016

ORDER

The Applicant is represented by Mr. V. Manivannan, Advocate and the Respondent is represented by Mr. Ramasubramaniam, Advocate through video conferencing platform.

Learned Counsel for the Respondent states that he has complied with the order and handed over all documents as sought by the RP. However, Learned Counsel for the RP states that many documents such as Books of Accounts, Audited Balance Sheet etc. have not been submitted by the Respondent.

The Respondent was given an opportunity to file counter within two weeks vide order of this Adjudicating Authority dated 06.04.2021. However, the Respondent has not filed their counter.

Both the parties are heard. **Order reserved.**

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**(ANIL KUMAR B)
MEMBER (TECHNICAL)**

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**(R. SUCHARITHA)
MEMBER (JUDICIAL)**